

possible to provide connectivity to the entire country with this amount. So, there has to be capital flow from abroad and there has to be technology flow from abroad. Without these two things, you cannot succeed in providing the telecom facilities to the people of this country.

**SHRIMATI SUSEELA GOPALAN:** There is a dispute about the estimate of the requirement of tele-communications for the next two years. The employees themselves have contradicted it and the actual requirement of money is much less. Apart from this, if private people enter the field of basic telephone services, the security of our country will also be at stake. So, this Telecom Policy itself will have to be discussed in Parliament. Since all these aspects cannot be covered through just one question in the Question Hour, will the Government be prepared to have a detailed discussion on this Telecom Policy in Parliament? A detailed discussion is all the more important because we are aware of the espionage activities in the ISRO. And there are other things too because of which, the security of our country itself is in peril. So, we should have a proper discussion on the Telecom Policy in Parliament. Mr. Speaker, Sir, you must allow some time for a discussion on this vital subject.

**MR. SPEAKER:** And you must give me time for that!

**SHRIMATI SUSEELA GOPALAN:** The Minister should be prepared for a discussion. He promised this to us in the meeting of the Consultative Committee also.

**SHRI SUKH RAM:** Yes Madam, I still stand by that promise. I would like to submit here that while formulating the National Telecom Policy, the aspect of national security has been taken into consideration. That is our priority number one. I am prepared for a discussion. When I placed this document on the Table of House, I did make this point. The hon. Member has every right and we can

have a discussion, of course, with the approval of the hon. Speaker. I am prepared for a discussion on the Telecom Policy.

**MR. SPEAKER:** Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

[Translation]

##### Rural Electrification

\*65. **SHRI KASHIRAM RANA:**  
**SHRI KHELAN RAM JANGDE:**

Will the Minister of POWER be pleased to state:

(a) the total financial assistance provided for rural electrification during 1993-94 and 1994-95 upto December, 1994, State-wise;

(b) the number of villages electrified during the last three years under Rural Electrification Programme, State-wise;

(c) whether the Government have formulated any time bound scheme/programme for electrification of all villages;

(d) if so, the details thereof, State-wise; and

(e) if not, the reasons therefor?

**THE MINISTER OF POWER (SHRI N.K.P. SALVE):**

(a) State-wise details of the financial assistance provided by Rural Electrification Corporation for rural electrification work during 1993-94 and 1994-95 upto September, 1994 is given in *Statement-I*

(b) State-wise details of number of villages electrified during the last three years under rural electrification programme is given in *Statement-II*.

(c) to (e). Rural Electrification is a continuing process. The targets for rural Electrification Programme are fixed by the Planning Commission on an Annual basis in consultation with State Electricity Boards, keeping in view the overall availability of resources and the proposals received from the State Electricity Boards concerned.

#### Statement-I

STATEWISE FINANCIAL ASSISTANCE PROVIDED FOR RURAL ELECTRIFICATION BY REC DURING 1993-94 AND 1994-95 (Upto September 1994)

(Rs. in Crores)

Sl. No.	States	Financial assistance provided during			
		1993-94		1994-95	
		Allocation	Disbursement	Allocation	Disbursement (Upto Sept. 1994)
1	2	3	4	5	6
1.	Abdhra Pradesh	49.00	104.93	73.73	53.76
2.	Arunachal Pradesh	5.25	5.25	5.50	0.00
3.	Bihar	9.25	2.89	4.75	0.00
4.	Gujarat	34.00	36.58	43.82	15.50
5.	Haryana	13.50	18.25	14.16	6.35
6.	Himachal Pradesh	3.50	4.81	6.00	0.50

1	2	3	4	5	6
7.	Jammu & Kashmir	4.50	4.04	4.00	0.00
8.	Karnataka	19.00	35.12	15.00	9.00
9.	Kerala	7.00	14.31	8.00	4.50
10.	Madhya Pradesh	54.00	122.21	53.00	12.51
11.	Maharashtra	46.50	56.47	62.54	34.80
12.	Manipur	11.75	9.43	10.40	0.00
13.	Meghalaya	6.00	2.10	6.25	0.00
14.	Mizoram	9.50	12.27	7.70	3.04
15.	Nagaland	1.50	2.12	1.50	0.00
16.	Orissa	30.00	23.63	25.00	5.00
17.	Punjab	11.00	15.92	14.00	4.00
18.	Rajasthan	61.00	72.21	64.93	9.50
19.	Sikkim	2.00	3.17	1.00	0.00
20.	Tamil Nadu	40.00	49.52	52.82	20.00
21.	Tripura	10.75	7.93	11.25	0.00
22.	Uttar Pradesh	75.00	71.29	108.00	0.00
23.	West Bengal	18.50	17.53	21.00	0.00
24.	Delhi	0.00	0.00	1.00	8.88
25.	Assam	7.25	0.00	7.25	0.00
26.	Goa	0.25	0.00	0.25	0.00
27.	MMHRE Coop. OECF	70.00	**	82.00	0.00
Total		600.00	691.98	704.85	178.46

\*The financial assistance released upto the Quarter ending 9/94 has been indicated as the releases upto quarter ending Dec. 94 would be available after the close of the Quarter.

\*\*Disbursement included in States.

#### Statement-II

Villages electrified\* in the Country in the last three years viz. 1991-92, 1992-93 and 1993-94 under rural electrification programme

S.No.	States	Villages electrified during		
		1991-92	1992-93	1993-94
1	2	3	4	5
1.	Arunachal Pradesh	130	134	80
2.	Assam	120	17	14
3.	Bihar	517	258	205
4.	Jammu & Kashmir	17	5	6
5.	Madhya Pradesh	1856	605	751
6.	Manipur	150	60	85
7.	Meghalaya	44	69	23
8.	Mizoram	60	50	50
9.	Orissa	1011	200	226
10.	Rajasthan	754	689	711
11.	Tamil Nadu	7		
12.	Tripura	200	200	200
13.	Uttar Pradesh	744	947	650
14.	West Bengal	436	435	351
Total (States)		6046	3669	3352

\*Including State Plan.